

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 3250 of 1992

12

Hemant Kumar,
Lab. Assistant,
College of Pharmacy,
Pushp Vihar,
New Delhi.
(None appeared)

DATED. 04 feb 98

.... Applicant

Versus

1. Union of India through
the Secretary,
Training & Tech. Education,
Rouse Avenue,
New Delhi.

2. The Principal,
College of Pharmacy,
Pushp Vihar,

(None appeared)

.... Respondents

ORDER (Oral)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (J)

None appeared for applicant even on the second call. This case was listed at Sl. No.9 of the list for regular hearing. This case has been on warning list on 23.1.98. In the absence of applicant of his counsel, the O.A. is dismissed for default and non-prosecution.

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

Adige

(S.R. Adige)
Vice Chairman (A)

/GK/